

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'H', NEW DELHI**

**BEFORE SH. ANIL CHATURVEDI, ACCOUNTANT MEMBER AND
SH. NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER**

ITA No.55/Del/2021
(Assessment Year 2020-21)

Plastics Packaging Research & Development Centre, H. No.94, Sec-28, Noida Uttar Pradesh – 201 301 PAN No. AAETP 3346 G (APPELLANT)	Vs.	CIT(E) Lucknow (RESPONDENT)
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Assessee by	Shri Rajiv Kumar, C.A.
Revenue by	Shri Pradeep Kumar Gautam, Sr. D.R.

Date of hearing:	30.01.2023
Date of Pronouncement:	30.01.2023

PER ANIL CHATURVEDI, AM :

This appeal filed by the assessee is directed against the order dated 07.01.2021 passed by the Commissioner of Income Tax (Exemption)-Lucknow under Section 80G(5)(vi) of the Income Tax Act, 1961 for Assessment Year 2020-21.

2. Assessee has filed an application seeking the withdrawal of the appeal. Revenue has no objection in assessee withdrawing the appeal.

3. We have heard the rival submissions and perused the material available on record. In view of the aforesaid request of the assessee, **the appeal of the assessee is dismissed as withdrawn.**

4. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 30.01.2023

Sd/-

**(NARENDER KUMAR CHOUDHRY)
JUDICIAL MEMBER**

Sd/-

**(ANIL CHATURVEDI)
ACCOUNTANT MEMBER**

Date:- 30.01.2023

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1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI